

Annexure-7

Name of the corporate debtor: Arch Pharmed Labs Limited; Date of commencement of CIRP: 15.05.2024; List of creditors as on: 23.01.2025

List of Operational creditors (Government Dues)(Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Srinivasa Rao Battu, Assistant Commissioner of Central Tax, Sangareddy, GST Division, Medchal Commissionerate, Hyderabad Zone		24.05.2024	1,55,03,247.00										1,55,03,247.00	Under Verification
2	Employees' Provident Fund Organisation, Regional Office, Siddipet		28.8.2024	3,91,32,809.00										3,91,32,809.00	Under Verification
3	Employees' Provident Fund Organisation, Regional Office, Patancheru		24.05.2024	3,22,36,624.00	3,22,36,624.00										Provisionally Admitted
4	Employees' State Insurance Corporation, Sub-Regional Office, Marol, Mumbai		29.06.2024	28,69,912.00										28,69,912.00	Under Verification
5	Employees' State Insurance Corporation, Sub-Regional Office, Thane, Mh		17.10.2024	28,41,84,122.00										28,41,84,122.00	Under Verification
6	Employees' State Insurance Corporation, Hyderabad		29.05.2024	60,81,815.00										60,81,815.00	Under Verification
7	Employees' Provident Fund Organisation, Regional Office, Gurugram		21.01.2025	3,83,19,146.00										3,83,19,146.00	Under Verification
8	The Commissioner of Custom, Kandla (Gujarat)		16.10.2024	13,49,436.00	13,49,436.00										Provisionally Admitted
9	The Assistant Commissioner of CGST & Central Excise, Division VIII Mumbai East Commissionerate under Ministry of Finance, Department of Revenue		03.09.2024	75,65,95,713.00										75,65,95,713.00	Under Verification
Total				1,17,62,72,824.00	3,35,86,060.00									1,14,26,86,764.00	

*The claims has been accepted/ admitted provisionally as per best estimate in terms of Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 on the basis of documents and information submitted by creditors since no data/ information has been received from the corporate debtor to enable us to cross verify the claims with the records and books of the Corporate Debtor.